

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

CP-35/2002  
MA-1154/2003  
OA-940/2002

New Delhi this the 22nd day of May, 2003.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)  
Hon'ble Sh. V.K. Majotra, Member(A)

Dr. Anup Kumar Srivastava,  
S/o Sh. V.S. Srivastava,  
R/o Barood Khana,  
Gola Ganj,  
Lucknow  
Presently at  
New Delhi. .... Petitioner

(By Advocate : Sh. Amit Singh)

Versus

1. Secretary,  
Ministry of Finance,  
Department of Revenue,  
North Block,  
New Delhi-110001.
2. Chairman,  
Central Board of Excise and  
Customs, Department of  
Revenue, Ministry of Finance,  
North Block,  
Government of India,  
New Delhi.
3. Member (Personnel)  
Central Board of Excise and Customs,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
Government of India,  
New Delhi. .... Respondents

(By Advocate : Sh. H.K. Gangwani)

ORDER (ORAL)  
Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman(J)

MA-1154/2003 has been filed by the petitioner  
in CP-35/2002 praying for withdrawal of Contempt  
Petition with liberty to file again as and when  
required.

2. Noting the prayer of the petitioner in MA-1154/2003, the same is allowed. Accordingly, CP-35/2002 is dismissed. Notices issued to the alleged contemners are discharged.

V.K. Majotra

(V.K. Majotra)  
Member(A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)  
Vice-Chairman(J)

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